COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 202 of 2016

Dated: 10th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Sasan Power Ltd..... Appellant(s)Vs.Central Electricity Regulatory Commission & Ors..... Respondent(s)

:

Counsel for the Appellant(s)

Mr. J.J. Bhatt, Sr. Adv. Mr. Amit Kapur

ORDER

Issue notice to the Respondents returnable on 24.08.2016.

Dasti, in addition, is permitted.

List the matter on **<u>24.08.2016.</u>**

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/pr